Annexure-3 Name of the corporate debtor <u>PATIDAR EXIM PRIVATE LIMITED;</u>

Date of commencement of CIRP <u>04TH FEBRUARY</u>, <u>2022</u> (<u>final order of appointment of Interim Resolution Professional (IRP) on 05.05.2022</u>);

List of creditors as on: <u>14TH JULY</u>, <u>2022</u>

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in Rs)

Sl. No.	Name of cre- ditor			Details of claim admitted						Amount of contingent	Amount of any mutual	Amount of claim not	Amount of claim under	Remarks , if any
		Date of receipt	Amount claimed	Amount of claim admitte d	of claim	Amount covered by secur -ity interest	Amount covered by guar antee	Whether related party?	% voting share in CoC	claim	dues, that may be set-off	admitted	verifica- tion	
2	Standar d Charte d Bank		18,39,71,757. 16			18,39,71,75 7.16		No	96.16	-	-	-	NA	-